

**List of Hon'ble Committees of Patna High Court, Patna as on 10.03.2026**

Sl.No.	Name of Committee	Name of Members
1.	Standing Committee (Statutory Committee)	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Sudhir Singh, J.A.D-I 3. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D. II 4. Hon'ble Mr. Justice Mohit Kumar Shahi 5. Hon'ble Mr. Justice Nani Tagia 6. Hon'ble Mr. Justice Sanjay Kumar Singh 7. Hon'ble Smt. Justice Gunnu Anupama Chakravarthi
2.	Committee for Designation of Senior Advocates as provided in Rule 8(a)(i) of the High Court of Judicature at Patna (Designation of Senior Advocates) Rules, 2025 ( Statutory Committee)	1. Hon'ble the Chief Justice 2. Hon'ble J.A.D-I 3. Hon'ble J.A.D-II 4. The Advocate General of Bihar 5. Dr. Krishna Nandan Singh, Senior Advocate, Patna High Court, Patna.
3.	Artificial Intelligence (AI) Committee	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Harish Kumar 3. Hon'ble Mr. Justice Chandra Shekhar Jha 4. Hon'ble Mr. Justice Alok Kumar Sinha 5. Registrar I.T. Cum C.P.C.
4.	Hon'ble Committee to consider matter related with the official residence and Chambers of Hon'ble the Chief Justice	1. Hon'ble Mr. Justice Bibek Chaudhuri
5.	Hon'ble Infrastructural Development Committee to consider the infrastructural matters related with the High Court, residence of Hon'ble Judges and Judges Guest House -cum- Hon'ble Accessibility Committee to enhance accessibility Infrastructure for disabled persons including children within the premises of the High Court.	1. Hon'ble Mr. Justice Anil Kumar Sinha 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice A. Abhishek Reddy 4. Hon'ble Smt. Justice Gunnu Anupama Chakravarthi 5. Hon'ble Mr. Justice Alok Kumar Pandey

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6.	Hon'ble State Judicial Infrastructure Authority (SJIA) to monitor the judicial infrastructural development of Judgeships of Bihar-cum-Hon'ble Accessibility Committee to enhance physical and functional accessibilities for disabled persons including children within the premises of the District Courts.	1.Hon'ble The Chief Justice	- Patron-in-chief;
		2. Hon'ble Mr. Justice Sudhir Singh J.A.D-I	-The Executive Chairman;
		As special Invitees:	
		<ul style="list-style-type: none"> <li>• Hon'ble Mr. Justice Prabhat Kumar Singh</li> <li>• Hon'ble Mr. Justice Satyavrat Verma</li> <li>• Hon'ble Mr. Justice Harish Kumar</li> </ul>	
		3.Four Principal District & Sessions judges (a) Mr. Shiv Gopal Mishra, The Principal District & Sessions Judge, Darbhanga (b) Mr. Madan Kishore Kaushik, The Principal District & Sessions Judge, Gaya (c) Mr. Rupesh Deo, The Principal District & Sessions Judge, Patna (d) Mr. Purushottam Mishra, The Principal District & Sessions Judge, Ara	- Members;
		4. The Secretary, Department of Law, Govt. of Bihar	- Member;
		5. The Secretary, Department of Finance, Govt. of Bihar	- Member;
		6. The Chief Engineer, Public Works Department (PWD)/BCD, Govt. of Bihar	- Member;
7. The State Informatics Officer (SIO), National Informatics Centre (NIC), Govt. of Bihar	- Member;		

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		<p>8. Learned Registrar General, Patna High Court , Patna</p>	<p>- Member- Secretary;</p>
		<p>Professionals/technologists such as architects, IT experts etc who are to be involved in the projects, may be co-opted as special invitees from time to time. The Registry of the High Court shall serve as the Secretariat for the State Authority.</p>	
<p>7.</p>	<p>Hon'ble Committee to work out modalities for setting up of effective investigation wing under the direct control of High Court and to consider the matter regarding framing up of guidelines with regard to genuineness/ correctness of allegation petition by the High Court against the Sub-ordinate Judiciary.</p>	<p>1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D- II 2. Hon'ble Mr. Justice Satyavrat Verma 3. Hon'ble Mr. Justice Shailendra Singh 4. Hon'ble Mr. Justice Praveen Kumar</p>	
<p>8.</p>	<p>The Bihar State Court Management Systems(SCMS) Committee reconstituted and notified in order to provide inputs and suggestions to NCMS for formulation and effective implementation of national Policy/Plan as well as preparation of a Vision Statement for the High Court &amp; Subordinate Courts and Court Development.</p>	<p>1. Hon'ble the J.A.D. I 2. Hon'ble Mr. Justice Satyavrat Verma 3. Hon'ble Mr. Justice Harish Kumar 4. Hon'ble Mr. Justice Arun Kumar Jha 5. Ld. Advocate General of Bihar, Patna 6. The Registrar General, Patna High Court 7. The Registrar I.T.-cum-C.P.C., Patna High Court 8. The Registrar (Administration), Patna High Court; 9. The Principal District &amp; Sessions Judge, Patna 10. The Member Secretary, Bihar State Court Management System Committee 11. The Secretary, Law Department, Govt. of Bihar, Patna 12. The Development Commissioner, Govt. of Bihar, Patna 13. The Additional Chief Secretary/ Principal Secretary, Home Deptt., Govt. of Bihar, Patna 14. The Additional Chief Secretary/ Principal Secretary, Finance Department, Govt. of Bihar, Patna 15. The Principal Secretary, Revenue Department, Govt. of Bihar, Patna 16. The Principal Secretary/ Secretary, Building Construction Department, Govt. of Bihar, Patna</p>	

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		17. The Principal Secretary/ Secretary, Information Technology Department, Govt. of Bihar, Patna 18. The Director, Statistics, Govt. of Bihar, Patna.
9.	Rules Committee under the Code of Civil Procedure.  (Statutory Committee)	1. Hon'ble J.A.D. I 2. Hon'ble J.A.D. II 3. Hon'ble Mr. Justice Mohit Kumar Shah 4. Hon'ble Mr. Justice Bibek Chaudhuri (Senior most Judge from amongst the service Judges) 5. Hon'ble Mr. Justice Partha Sarthy 6. Hon'ble Mr. Justice Rajesh Kumar Verma 7. Hon'ble Smt. Justice Gunnu Anupama Chakravarthy 8. The District and Sessions Judge, Patna 9. Sri Rajendra Narain (Sr. Advocate) 10. Sri Ganpati Trivedi (Sr. Advocate) 11. Registrar General (Secretary)
10.	Committee to consider matter related to creation of cadre of Statistician and Data Analysts for District Courts in light of resolution No- 3(c) adopted in the Chief Justices' Conference 2022, held on 29 <sup>th</sup> April, 2022 in the Supreme Court of India.	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D-II 2. Hon'ble Mr. Justice Mohit Kumar Shah 3. Hon'ble Mr. Justice Harish Kumar
11.	Expenditure and Purchase Committee.	1. Hon'ble Mr. Justice Partha Sarthy 2. Hon'ble Mr. Justice A. Abhishek Reddy 3. Hon'ble Mr. Justice Harish Kumar 4. Hon'ble Mr. Justice Arun Kumar Jha 5. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh
12.	"Committee for ensuring the implementation of the decisions of the Apex Court" in compliance of the order dated 06.08.2024 passed by Hon'ble Supreme Court of India in M.A. No. 2034/2022 in M.A. 1849/2021 in S.L.P. (Cr.) No. 5191/2021 (Satender Kumar Antil Vs. Central Bureau of Investigation & Anr.)	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D.-II 2. Hon'ble Mr. Justice Anil Kumar Sinha 3. Hon'ble Mr. Justice Jitendra Kumar 4. Hon'ble Mr. Justice Ashok Kumar Pandey 5. Hon'ble Mr. Justice Praveen Kumar
13.	Hon'ble e-Committee in matter of passing resolutions on all matters related with E-	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D.-II 2. Hon'ble Mr. Justice Mohit Kumar Shah 3. Hon'ble Mr. Justice Partha Sarthy

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	committee.	4. Hon'ble Mr. Justice Arun Kumar Jha 5. Hon'ble Mr. Justice Chandra Shekhar Jha 6. Hon'ble Mr. Justice Ritesh Kumar
14.	Board of Governors of Bihar Judicial Academy	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D.-II, Hon'ble Chairman 2. Hon'ble Mr. Justice Mohit Kumar Shah 3. Hon'ble Smt. Justice Gunnu Anupama Chakravarthi 4. Hon'ble Mr. Justice Harish Kumar 5. Hon'ble Mr. Justice Alok Kumar Pandey
15.	Committee to consider the Draft Criminal Court Rules	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D- II 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Sunil Dutta Mishra 4. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh 5. Hon'ble Mr. Justice Praveen Kumar
16.	Hon'ble committee to consider the matter relating to Juvenile Justice Board in the State of Bihar and to monitor cases under POCSO Act in compliance of the order dated-01.05.2018 of Hon'ble Apex Court passed in Writ Petition (Civil)No.76 of 2018. And, Hon'ble VWDC (Vulnerable Witness Deposition Centre) Committee	1. Hon'ble Mr. Justice Prabhat Kumar Singh 2. Hon'ble Mr. Justice A. Abhishek Reddy 3. Hon'ble Mr. Justice Rajesh Kumar Verma 4. Hon'ble Mr. Justice Harish Kumar 5. Hon'ble Mr. Justice Rudra Prakash Mishra
17.	Patna High Court Legal Services Committee. (Statutory Committee)	1. Hon'ble Mr. Justice Mohit Kumar Shah
18.	Committee to consider matter related to supervise and monitor the progress made by the State in compliance of direction/guideline given by the Hon'ble Supreme Court vide Judgment dated 28.01.2016 passed in Criminal Appeal No.652/2012 titled "Union of India versus Mohan Lal and	1. Hon'ble Mr. Justice Nani Tagia 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Khatim Reza 4. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh 5. Hon'ble Mr. Justice Alok Kumar Sinha

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	Another (2016) 3 SCC 379” in respect of the Narcotic Drugs and Psychotropic Substances Act.	
19.	Patna High Court Mediation Committee (Statutory Committee)	1. Hon'ble Mr. Justice Partha Sarthy 2. Hon'ble Mr. Justice Purnendu Singh 3. Hon'ble Mr. Justice Satyavrat Verma 4. Hon'ble Smt. Justice Gunnu Anupama Chakravarthy 5. Hon'ble Mr. Justice Arun Kumar Jha 6. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh
20.	Security Committee	1. Hon'ble Mr. Justice Prabhat Kumar Singh 2. Hon'ble Mr. Justice Rajesh Kumar Verma 3. Hon'ble Mr. Justice Alok Kumar Pandey 4. Hon'ble Mr. Justice Khatim Reza 5. Hon'ble Mr. Justice Rudra Prakash Mishra
21.	Hon'ble Arrears Committee for District Courts	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Jitendra Kumar 3. Hon'ble Mr. Justice Sunil Dutta Mishra
22.	Medical Advisory Committee	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Nani Tagia 3. Hon'ble Mr. Justice Prabhat Kumar Singh 4. Hon'ble Mr. Justice Shailendra Singh 5. Hon'ble Mr. Justice Ramesh Chand Malviya
23.	Selection and Appointment Committee for the Subordinate and Higher Judiciary.	1. Hon'ble Mr. Justice Anil Kumar Sinha 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Partha Sarthy 4. Hon'ble Mr. Justice Rudra Prakash Mishra 5. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh
24.	Allotment of additional Car/Pool Car and Judges Guest House including judges guest House at Gaya Ji extending the facilities to retired Hon'ble Chief Justices and retired Hon'ble Judges of this Hon'ble Court.	1. Hon'ble Mr. Justice Bibek Chaudhuri 2. Hon'ble Mr. Justice Purnendu Singh 3. Hon'ble Mr. Justice Shailendra Singh 4. Hon'ble Mr. Justice Rudra Prakash Mishra 5. Hon'ble Mr. Justice Ansul @ Anshul Raj
25.	Advisory Committee for R.T.I Act	1. Hon'ble Mr. Justice Rajeev Ranjan Prasad, J.A.D- II 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Jitendra Kumar 4. Hon'ble Mr. Justice Dr. Anshuman 5. Hon'ble Mr. Justice Ramesh Chand Malviya
26.	Hon'ble Committee to scrutinize the service record	1. Hon'ble Mr. Justice Bibek Chaudhuri 2. Hon'ble Mr. Justice Anil Kumar Sinha

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	of Judicial Officers on their attaining the age of 50 years and 55 years for exercise of powers under Rule 74(b)(ii) of the Bihar Service Code.	3. Hon'ble Mr. Justice A. Abhishek Reddy 4. Hon'ble Mr. Justice Rudra Prakash Mishra 5. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh 6. Hon'ble Mr. Justice Ritesh Kumar
27.	Hon'ble Committee for sensitization of Family Court matters	1. Hon'ble Mr. Justice Rajiv Roy 2. Hon'ble Mr. Justice Harish Kumar 3. Hon'ble Mr. Justice Shailendra Singh 4. Hon'ble Mr. Justice Ramesh Chand Malviya 5. Hon'ble Mr. Justice Ansul @ Anshul Raj
28.	Litigation and Vetting Committee	1. Hon'ble Mr. Justice Sanjay Kumar Singh 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Harish Kumar 4. Hon'ble Mr. Justice Arun Kumar Jha
29.	Library Committee for High Court and Sub-Ordinate Court	1. Hon'ble Mr. Justice Prabhat Kumar Singh 2. Hon'ble Mr. Justice Satyavrat Verma 3. Hon'ble Mr. Justice Sourendra Pandey 4. Hon'ble Mr. Justice Ajit Kumar
30.	Hon'ble Committee to supervise and to formulate any suggestions relating to policy matters in the matter of preparation of the Budget of the High Court and the Sub-ordinate Judiciary.	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Prabhat Kumar Singh 3. Hon'ble Mr. Justice Rajesh Kumar Verma 4. Hon'ble Mr. Justice Alok Kumar Pandey 5. Hon'ble Mr. Justice Sunil Dutta Mishra
31.	High Court Establishment Committee (including Appointment, Promotion and Disciplinary Proceedings in respect of the staff of the High Court).  And Committee to monitor the progress of construction of New Centenary Building of the Court. (Apart from Hon'ble Infrastructure Committee).	1. Hon'ble Mr. Justice Sudhir Singh, J.A.D-I 2. Hon'ble Mr. Justice Partha Sarthy 3. Hon'ble Mr. Justice Alok Kumar Pandey 4. Hon'ble Mr. Justice Rudra Prakash Mishra 5. Hon'ble Mr. Justice Sourendra Pandey
32.	Deliberations and suggestions for the parameters for grant of leave to Judicial Officers including Child care leave.	1. Hon'ble Mr. Justice Sanjay Kumar Singh 2. Hon'ble Mr. Justice Sandeep Kumar 3. Hon'ble Mr. Justice Purnendu Singh 4. Hon'ble Mr. Justice Ashok Kumar Pandey 5. Hon'ble Mr. Justice Ansul @ Anshul Raj
33.	Hon'ble Committee to	1. Hon'ble Mr. Justice Prabhat Kumar Singh

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	consider matter related to Quarters of Registry Officers and Staff of the Court etc.	2. Hon'ble Mr. Justice Satyavrat Verma 3. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh 4. Hon'ble Mr. Justice Ashok Kumar Pandey 5. Hon'ble Mr. Justice Ajit Kumar
34.	Appointment of Advocate Oath Commissioner.	1. Hon'ble Mr. Justice Sanjay Kumar Singh 2. Hon'ble Mr. Justice Rajesh Kumar Verma 3. Hon'ble Mr. Justice Rajiv Roy 4. Hon'ble Mr. Justice Dr. Anshuman 5. Hon'ble Smt. Justice Soni Shrivastava
35.	To consider the applications for direct transfer and mutual transfer of Class-III and Class-IV employees of Sub-ordinate Courts of Bihar.	1. Hon'ble Mr. Justice Sandeep Kumar 2. Hon'ble Mr. Justice Alok Kumar Pandey 3. Hon'ble Mr. Justice Sunil Dutta Mishra 4. Hon'ble Mr. Justice Khatim Reza 5. Hon'ble Smt. Justice Soni Shrivastava
36.	Hon'ble Committee to monitor Machine related Translation activities and e-Law Report.	1. Hon'ble Mr. Justice Prabhat Kumar Singh 2. Hon'ble Mr. Justice Rajiv Roy 3. Hon'ble Mr. Justice Jitendra Kumar 4. Hon'ble Mr. Justice Chandra Shekhar Jha 5. Hon'ble Mr. Justice Alok Kumar Sinha
37.	Sexual harassment of women in the premises of Courts. (Statutory Committee)	1. Hon'ble Smt. Justice Soni Shrivastava 2. Ms. Rachna Shrivastava, Addl. Registrar JJMC 3. Ms. Surya Nilambari, Advocate 4. Smt. Swapna, Deputy Registrar
38.	Committee for reimbursement of medical expenses and sanction of medical advance to serving/retired Judicial Officers of Bihar	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Bibek Chaudhuri 3. Hon'ble Mr. Justice Partha Sarthy 4. Hon'ble Mr. Justice Purnendu Singh 5. Hon'ble Mr. Justice Rudra Prakash Mishra
39.	Selection Committee for selection/appointment of Law Assistant in the Patna High Court.	1. Hon'ble Mr. Justice Sanjay Kumar Singh 2. Hon'ble Mr. Justice Sandeep Kumar 3. Hon'ble Mr. Justice Satyavrat Verma 4. Hon'ble Mr. Justice Rajesh Kumar Verma 5. Hon'ble Mr. Justice Ritesh Kumar

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40.	Hon'ble Committee to comprehensively put forth the recommendation for modification of the Rules of the High Court at Patna, 1916	1. Hon'ble Mr. Justice Bibek Chaudhuri 2. Hon'ble Mr. Justice Sanjay Kumar Singh 3. Hon'ble Mr. Justice Prabhat Kumar Singh 4. Hon'ble Mr. Justice Partha Sarthy 5. Hon'ble Mr. Justice Chandra Shekhar Jha 6. Hon'ble Mr. Justice Dr. Anshuman	
41.	Hon'ble Committee to supervise the conduct of Judicial Officers on Social Media.	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Partha Sarthy 3. Hon'ble Mr. Justice Sunil Dutta Mishra 4. Hon'ble Mr. Justice Rudra Prakash Mishra 5. Hon'ble Mr. Justice Shashi Bhushan Prasad Singh	
42.	Hon'ble Committee to consider Service Conditions of District Judiciary (in compliance of the order dated-23.11.2023 of Hon'ble Apex Court passed in Writ Petition(s) (Civil) No(s). 643/2015 titled All India Judges Association Vs. Union of India . & ors)	1. Hon'ble Mr. Justice Mohit Kumar Shah 2. Hon'ble Mr. Justice Arun Kumar Jha 3. Hon'ble Mr. Justice Ramesh Chand Malviya 4. Registrar General 5. Law Secretary 6. Sri Rajesh Narayan Sewak Pandey (Retd. District Judge)	
43.	Hon'ble Committee to ensure the construction, availability and maintenance of adequate and accessible toilet facilities for males, females, persons with disabilities (PwD) and transgender persons in all court premises across Bihar, in light of Hon'ble Supreme Court's judgment dated 15.01.2025 in the Writ Petition (Civil) No. 538/2023 (Rajeeb Kalita Vs. Union of India)	1. Hon'ble Mr. Justice Anil Kumar Sinha	-The Executive Chairman
2. Learned Registrar General/ Registrar, Patna High Court , Patna			
3. The Chief Secretary, Govt. of Bihar			
4. The Secretary, Department of Finance, Govt. of Bihar			

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		5. The Secretary, Public Works Department (PWD)/BCD, Govt. of Bihar	- Members
		6. The President of Bar Association, Patna High Court, Patna	
		7. The President of Lawyers' Association, Patna High Court, Patna	
		8. The President of Advocate Association, Patna High Court	
44.	Hon'ble Protocol Committee	1. Hon'ble Mr. Justice Partha Sarthy 2. Hon'ble Mr. Justice A. Abhishek Reddy 3. Hon'ble Mr. Justice Satyavrat Verma	
45.	Hon'ble Committee to consider the matter relating to conducting trials on day to day basis in light of para 35 of order dated 22.09.2025 passed by Hon'ble Supreme Court of India in S.L.A. (Crl.) 969/2025 (CBI Vs. Mir Usman @ Ara @ Mir Usman Ali)	1. Hon'ble Mr. Justice Bibek Chaudhuri 2. Hon'ble Mr. Justice Chandra Shekhar Jha 3. Hon'ble Mr. Justice Rudra Prakash Mishra	
46.	Hon'ble Committee to Monitor the progress of construction of Patna High Court Hospital, Multi Purpose Buildings of Patna High Court and New Campus of Bihar Judicial Academy at Pothahi, Patna	1. Hon'ble Mr. Justice Satyavrat Verma 2. Hon'ble Mr. Justice Rajesh Kumar Verma 3. Hon'ble Mr. Justice Harish Kumar 4. Hon'ble Mr. Justice Alok Kumar Pandey 5. Hon'ble Mr. Justice Ajit Kumar	